

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7111
ANSWERED ON:08.05.2015
AMENDMENT IN DTAA WITH OTHER COUNTRIES
Somaiya Dr. Kirit

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to bring about any amendment in Double Taxation Avoidance Agreement (DTAA) with other countries to eliminate non- transparency, tax evasion and subsequent generation of black money;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANTS1NHA)

- (a) Yes, Madam. Government has undertaken amendment of Double Taxation Avoidance Agreements (DTAA) with various countries to bring about transparency and to check tax evasion as well as generation of black money.
- (b)& (c) DTAA's, which do not have exchange of information provisions as per the international standards, have been taken up for amendment. Amended DTAA's would facilitate exchange of information as per international standards including exchange of information without domestic tax interest and exchange of banking information.